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Date: 24/08/2025

Rathindra Chakrabarty Vs Dinesh Sikdar

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 22, 2024

Acts Referred: Consumer Protection Act, 1986 â€" Section 21, 21(1)(b)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.), Member

Bench: Division Bench

Advocate: A Subhashini, Parth Awasthi

Final Decision: Disposed Of

Judgement